

**GOVERNMENT OF INDIA  
MINISTRY OF MINES**

**LOK SABHA  
UNSTARRED QUESTION NO.268  
TO BE ANSWERED ON 17<sup>TH</sup> NOVEMBER, 2016**

**“ILLEGAL MINING OF IRON ORE AND MANGANESE”**

**268. SHRI JUGAL KISHORE:**

Will the Minister of MINES be pleased to state:

- (a) whether large scale illegal mining of iron-ore and manganese has taken place during the last three years;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for checking the said illegal mining?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a) & (b): As per section 23C of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, State Governments have been empowered to make rules for preventing illegal mining, transportation and storage of minerals.

However based on the quarterly returns on illegal mining submitted by various state governments to Indian Bureau of Mines (IBM) (a subordinate office of the Ministry), details of instances of illegal mining (both major minerals and minor minerals) reported in various parts of the country and the action taken by State Governments, for the last three years i.e. 2013-14 to 2015-16 are at Annexure-I to Annexure-III.

The information on illegal mining of iron ore and manganese as received from IBM is at Annexure-IV.

To check the illegal mining in the respective states, 22 State Governments have constituted task force and 20 State Governments have framed rules under section 23C of MMDR Act, 1957 to curb illegal mining.

(c) For controlling illegal mining in the country, the Central Government has inter-alia taken the following measures:

The MMDR Act, 1957 was amended through the MMDR Amendment Act, 2015 which came into effect from 12th January, 2015. The Amendment Act has, inter alia, stringent punitive provisions for combating illegal mining. Illegal mining has been made punishable with imprisonment for a term which may extend to five years and with fine which may extend to five lakh rupees per hectare of the area. Provisions have been made for setting up of Special Courts for the purpose of providing speedy trial of offences relating to illegal mining.

The Central Government amended Rule 45 of the Mineral Conservation and Development Rules, 1988, making it mandatory for all miners, traders, stockists, exporters and end-users to register with the Indian Bureau of Mines and report on tracking the movement of minerals to Indian Bureau of Mines and State Government as one of the measures to combat illegal mining.

Indian Bureau of Mines (IBM), has entered into a MoU with National Remote Sensing Centre (NRSC), for a pilot project “Sudoor Drushti” to demonstrate the feasibility of using High Resolution Satellite imagery and Digital Elevation Model (DEM) in monitoring mining activities / changes over a period of time over selected group of mines.

The Ministry of Mines, through Indian Bureau of Mines, has developed the Mining Surveillance System (MSS), in coordination with Bhaskaracharya Institute for Space Applications and Geo-informatics (BISAG), Gandhinagar and Ministry of Electronics and Information Technology (MEITY), to use space technology for curbing illegal mining activity in the country. The MSS is a satellite-based monitoring system which aims to establish a regime of responsive mineral administration, through public participation, by curbing instances of illegal mining activity through automatic remote sensing detection technology.

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**RETURN OF ILLEGAL MINING FOR THE YEAR 2013-14**

Major Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported(in lakh tonnes)	Value of Mineral / Ore(Rs.Lakhs)	FIR Lodged(Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakhs)
1	ANDHRA PRADESH	486	0.064	36.380	2	0	165.70
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	208	0.020	45.84	2	135	80.61
5	GOA	1	0.000	0.000	0	0	0.00
6	GUJARAT	270	0.934	257.560	8	0	189.55
7	HARYANA	0	0.000	0.000	0	0	0.00
8	JHARKHAND	161	0.137	228.240	129	1	1.04
9	KARNATAKA	342	0.127	16.260	5	5	82.31
10	KERALA	18	0.008	4.830	0	0	5.36
11	MADHYA PRADESH*	112	0.000	180.395	0	112	27.43
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	75	2.778	31.75	0	4	54.4
15	RAJASTHAN	607	0.778	42.852	372	1	154.11
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	6	1.378	207.535	0	0	37.75
18	UTTARPRADESH	0	0.000	0.000	0	0	0.00
<b>Total</b>		<b>2286</b>	<b>6.2244</b>	<b>1051.642</b>	<b>518</b>	<b>258</b>	<b>798.26</b>
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	56705.81 cu.mt				
		Goa	20 cu. mt.				

Minor Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs. Lakhs)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakhs)
1	ANDHRA PRADESH	7206	3.426	499.05	0	1	1026.03
2	ARUNACHAL PRADESH	0	0.000	0.00	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	3788	2.418	584.55	0	3788	415.12
5	GOA	0	0.000	0.00	0	0	0.00
6	GUJARAT	5177	31.631	4092.01	93	19	3036.35
7	HARYANA	3589	4.844	409.780	88	0	824.59
8	JHARKHAND	740	0.895	196.100	415	3	61.99
9	KARNATAKA	8167	2.189	664.07	93	229	2259.22
10	KERALA	4430	35.441	14629.00	0	0	668.36
11	MADHYA PRADESH*	6613	0.000	4044.16	0	6610	2347.78
12	MAHARASHTRA	36476	0.000	0.00	0	0	5083.93
13	MIZORAM	21	0.000	0.00	0	0	0.486
14	ODISHA	1	0.000	0.00	0	0	1.12
15	RAJASTHAN	2346	19.893	404.98	487	16	972.65
16	SIKKIM	0	0.000	0.00	0	0	0.00
17	TAMILNADU	1072	35.306	996.06	2155	0	3304.44
18	UTTARPRADESH	6777	0	621.18	0	0	3105.86
Total		<b>86403</b>	<b>136.043</b>	<b>27140.94</b>	<b>3331</b>	<b>10666</b>	<b>23107.926</b>
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	2209955.80 cu. mt				
		Goa	00 cu. mt.				

**RETURN ON ILLEGAL MINING FOR THE YEAR 2014-15****Major Minerals**

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	295	0.049	5998.770	0	0	84.36
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	246	0.038	32.90	0	101	81.39
5	GOA	0	0.000	0.000	0	0	0.00
6	GUJARAT	346	6.536	904.010	1	0	161.25
7	HARYANA	0	0.000	0.000	0	0	0.00
8	JHARKHAND	220	0.096	37.100	186	3	3.96
9	KARNATAKA	211	0.011	29.200	27	18	50.21
10	KERALA	4	0.000	0.800	0	0	1.00
11	MADHYA PRADESH*	106	0.000	16.450	9	105	76.16
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	104	3.117	1327.36	0	0	830.71
15	RAJASTHAN	467	1.406	45.305	181	0	200.23
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	5	0.679	9.323	0	0	25.10
18	TELENGANA	29	0.159	40.630	0	0	49.22
19	UTTARPRADESH	0	0.000	0.000	0	0	0.00
Total		<b>2033</b>	<b>12.091</b>	<b>8441.848</b>	<b>404</b>	<b>227</b>	<b>1563.59</b>
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	368077 cu.mt				
		Goa	20 cu. mt.				

**Minor Minerals**

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	9084	53.785	9827.15	0	0	3793.33
2	ARUNACHAL PRADESH	0	0.000	0.00	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	4794	8.982	469.50	0	795	542.12
5	GOA	0	0.000	0.00	0	0	0.00

6	<b>GUJARAT</b>	5370	12.480	3130.52	31	6	2174.96
7	<b>HARYANA</b>	5333	5.043	618.800	245	0	1448.52
8	<b>JHARKHAND</b>	942	0.950	126.640	584	88	50.06
9	<b>KARNATAKA</b>	8253	3.147	921.26	273	142	2210.90
10	<b>KERALA</b>	4168	61.706	17343.00	0	0	640.38
11	<b>MADHYA PRADESH*</b>	8067	0.000	5241.83	51	8023	3211.71
12	<b>MAHARASHTRA</b>	32717	0.000	0.00	0	0	6765.86
13	<b>MIZORAM</b>	26	0.010	0.00	1	0	1.051
14	<b>ODISHA</b>	0	0.000	0.00	0	0	0
15	<b>RAJASTHAN</b>	2478	17.320	624.36	316	3	1301.98
16	<b>SIKKIM</b>	0	0.000	0.00	0	0	0.00
17	<b>TAMILNADU</b>	200	50.614	178.27	2334	0	3463.77
18	<b>TELENGANA</b>	3282	4.543	598.49	0	0	750.45
19	<b>UTTARPRADESH</b>	10402	0	671.54	0	0	2677.15
Total		<b>95116</b>	<b>218.58</b>	<b>39751.36</b>	<b>3835</b>	<b>9057</b>	<b>29032.241</b>
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	830638 cu. mt				
		Goa	00 cu. mt.				

**RETURN ON ILLEGAL MINING FOR THE YEAR 2015-16**

Major Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	270	0.052	57.390	0	0	96.24
2	CHHATTISGARH	108	0.015	23.09	0	104	69.94
3	GOA	2	0.000	0.000	0	0	0.00
4	GUJARAT	277	2.337	782.960	3	0	232.90
5	HARYANA	0	0.000	0.000	0	0	0.00
6	JHARKHAND	167	0.010	34.260	79	131	5.00
7	KARNATAKA	221	0.009	8.580	5	4	36.00
8	KERALA	7	0.005	37.970	0	0	1.61
9	MADHYA PRADESH*	86	0.000	45.030	0	86	108.17
10	MAHARASHTRA	0	0.000	0.000	0	0	0.00
11	ODISHA	44	2.009	88.17	0	0	43.68
12	RAJASTHAN	126	0.143	8.790	50	0	51.05
13	SIKKIM	0	0.000	0.000	0	0	0.00
14	TAMILNADU	2	0.645	75.620	1	0	142.53
15	TELENGANA	12	0.002	2.700	0	0	4.87
16	UTTARPRADESH	0	0.000	0.000	0	0	0.00
17	WEST BENGAL	575	0.008	3.770	575	0	0.00
Total		1897	5.235	1168.33	713	325	791.99
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	4450 cu.mt				
		Goa	00 cu. mt.				

<b>Minor Minerals</b>							
<b>SR. No.</b>	<b>STATE</b>	<b>No. of cases</b>	<b>Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)</b>	<b>Value of Mineral / Ore (Rs.Lacks)</b>	<b>FIR Lodged (Nos.)</b>	<b>Court Cases Filed (Nos.)</b>	<b>Fine realised (Rs. Lakh)</b>
1	ANDHRA PRADESH	9683	12.946	2607.83	0	0	2809.73
2	CHHATTISGARH	5754	2.388	202.09	0	5722	875.49
3	GOA	0	0.000	0.00	0	0	0.00
4	GUJARAT	6222	20.458	3007.88	81	2	3065.73
5	HARYANA	3912	13.022	304.320	78	0	878.58
6	JHARKHAND	1478	0.471	85.540	517	98	108.07
7	KARNATAKA	8964	5.846	1359.13	218	47	2789.59
8	KERALA	3694	51.265	32137.00	0	0	1364.57
9	MADHYA PRADESH*	13541	0.000	88533.07	0	13420	10897.88
10	MAHARASHTRA	30979	0.000	0.00	36	0	4791.4
11	ODISHA	18	0.105	113.51	0	0	82.62
12	RAJASTHAN	3535	31.014	653.51	374	11	1407.42
13	SIKKIM	0	0.000	0.00	0	0	0.00
14	TAMILNADU	56	5.013	38.08	4015	0	3041.52
15	TELENGANA	6526	20.870	1225.85	0	0	1636.60
16	UTTARPRADESH	11350	0	1216.06	0	0	3529.73
17	WEST BENGAL	0	0	0	0	0	0
Total		<b>105712</b>	<b>163.398</b>	<b>131483.9</b>	<b>5319</b>	<b>19300</b>	<b>37278.93</b>
<b>Note</b>	<b>Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit</b>	<b>Madhya Pradesh*</b>	<b>1730650.50 cu. mt</b>				
		<b>Goa</b>	<b>00 cu. mt.</b>				



## Annexure-IV

<b>Illegal Mining of Iron Ore &amp; Manganese Ore</b>							
<b>Sl No.</b>	<b>States</b>	<b>Iron Ore ( No. of illegal mining Cases)</b>			<b>Manganese ( No. of illegal mining Cases)</b>		
		<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>
<b>1</b>	<b>Chhattisgarh</b>	Nil	Nil	Nil	Nil	Nil	Nil
<b>2</b>	<b>Goa</b>	Nil	Nil	Nil	Nil	Nil	Nil
<b>3</b>	<b>Gujarat</b>	Nil	Nil	Nil	Nil	Nil	1
<b>4</b>	<b>Jharkhand</b>	Nil	15	Nil	Nil	4	1
<b>5</b>	<b>Karnataka</b>	21	26	2	Nil	1	Nil
<b>6</b>	<b>Madhya Pradesh</b>	Nil	Nil	Nil	Nil	Nil	Nil
<b>7</b>	<b>Maharashtra</b>	Nil	Nil	Nil	Nil	Nil	Nil
<b>8</b>	<b>Odisha (Orissa)</b>	49	68	26	5	29	27
<b>9</b>	<b>Rajasthan</b>	0	3	0	0	0	0
<b>10</b>	<b>Telangana</b>	Nil	Nil	Nil	Nil	Nil	Nil
<b>Total</b>		<b>70</b>	<b>112</b>	<b>28</b>	<b>5</b>	<b>34</b>	<b>29</b>

Source: Indian Bureau of Mines